

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26th September, 2022

NOTICE

Please take notice that the Bench notified for Court – IV on 26th September, 2022 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under. Further, all the cases (Except P.H.) listed at 10:30 AM in the Court – IV will now be taken up at 02:00 PM.

Court - IV

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)
- 2. Hon'ble Mr. Naresh Salecha, Member (Technical)

By order of the Hon'ble Chairperson

-Sd/-

Registrar